

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.533/2002.

Wednesday this the 31st day of July 2002.
CORAM:

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR.T.N.T.NAYAR, ADMINISTRATIVE MEMBER

P.Purushothaman Nair,
S/o Parameswaran Pillai,
Empt. No.4185, Telecom Technical Assistant,
O/o. SDE AC & PP, Central Telephone Exchange,
Thiruvananthapuram--1. Applicant

(By Advocate Shri Vishnu S.Chempazhanthiyil)

Vs.

1. General Manager, Telecom District, BSNL,
Thiruvananthapuram.
2. Chief General Manager, Telecom District,
Bharat Sanchar Nigam Limited,
Thiruvananthapuram.
3. Director General,
Telecom Department, BSNL,
New Delhi.
4. Union of India represented by
its Secretary,
Ministry of Communications,
New Delhi. Respondents

(By Advocate Shri R.Madanan Pillai, ACGSC)

The application having been heard on 31st July, 2002
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

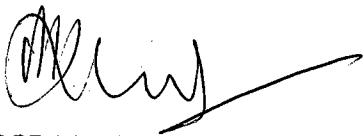
The prayer in this O.A. is for a declaration that the applicant is an Ex-serviceman re-employed before 1.7.1986 and for a direction to treat him as such for all benefits including pay fixation and consequential benefits and also for a direction to the respondents to consider and pass orders on A5 and A6.

2. When the O.A. came up for hearing, Mr. Madanan Pillai took notice on behalf of the respondents. Counsel agrees that the application may be disposed of directing the second respondent to consider A-6 representation dated 18.3.2002 and to give the applicant an appropriate reply within a reasonable time.

3. In the light of the submission made by the learned counsel the application is disposed of directing the 2nd respondent to consider A-6 representation made by the applicant on 18.3.02 and to give the applicant an appropriate reply within a period of three months from the date of receipt of a copy of this order. No costs.

Dated the 31st July, 2002.


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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APPENDIX

Applicant's Annexures:

1. A-1 : True copy of order endorsement No.E.4/85-86/33 dated 9.1.1986 of the 1st respondent.
2. A-2 : True copy of memo No.ST.26/Genl/Tech/200 dated 17.11.86 of the District Manager, Telecom, Trivandrum.
3. A-3 : True copy of the service details furnished by the Sub Divisional Engineer (Installation) CTO, Trivandrum.
4. A-4 : True copy of the order dated 20.2.2001 in OA 1067/98 of this Hon'ble Tribunal.
5. A-5 : True copy of the representation dated 4.12.2000 to the 1st respondent.
6. A-6 : True copy of the representation dated 18.3.2002 to the 2nd respondent.
7. A-7 : True copy of the letter No.45-29/86-PAT dated 10.8.1987 of the 3rd respondent.
8. A-8 : True copy of letter No.ST-45/A/GL/Tech/96-97/8 dated 13.3.97 of the 1st respondent.

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12.8.02